

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 52 (Mis.)/
II-15-12/2007

Bilaspur, dated: 26 July, 2018

Internal Complaints Committee is reconstituted in the High Court comprising of the following Members for dealing with complaints regarding Sexual Harassment of Women at workplace:-

01	Smt. Mamta Shukla Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.	Chairman
02	Shri Bhanu Pratap Singh Tyagi Secretary, High Court Legal Services Committee, Bilaspur.	Member
03	Smt. Shweta Shrivastava Under Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.	Member
04	Ms. Sharmila Singhai Advocate, High Court of Chhattisgarh, Bilaspur.	Member
05	Smt. Suguna Dubey Assistant Registrar High Court of Chhattisgarh, Bilaspur.	Member

By Order of Hon'ble the High Court

Sd/-
(Neelam Chand Sankhla)
Registrar General

Bilaspur, dated 26 July, 2018

Endt.No. 7037
II-15-12/2007

Copy forwarded to: -

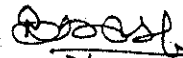
1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

Noted
Sd/-
30/7/18

Sd/-
30/7/18

Sd/-
30/7/18

14. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, for kind information of Her Lordship.
16. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Lordship.
17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
18. Registrar (Vig./I. & E.), High Court of Chhattisgarh, Bilaspur,
19. Director (CSJA), High Court of Chhattisgarh, Bilaspur,
20. Additional Registrar (A/Classi.), High Court of Chhattisgarh, Bilaspur,
21. **Smt. Mamta Shukla**, Additional Registrar (J), High Court of Chhattisgarh, Bilaspur,
22. **Shri Bhanu Pratap Singh Tyagi**, Secretary, Chhattisgarh State Legal Services Committee, Bilaspur,
23. Additional Directors (CSJA), High Court of Chhattisgarh, Bilaspur,
24. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
25. Budget Officer, High Court of Chhattisgarh, Bilaspur,
26. All Additional Registrars (M), High Court of Chhattisgarh, Bilaspur,
27. **Smt. Shweta Shrivastava**, Under Secretary, Chhattisgarh State Legal Services Authority, Bilaspur,
28. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
29. D.R. cum-P.P.S., High Court of Chhattisgarh, Bilaspur,
30. **Ms. Sharmila Singhai**, Advocate, High Court of Chhattisgarh, Bilaspur,
31. All Assistant Registrars, High Court of Chhattisgarh, Bilaspur,
32. **Smt. Suguna Dubey**, Assistant Registrar, High Court of Chhattisgarh, Bilaspur,
33. All Section Officers/Court Officers/Section In-Charge, High Court of Chhattisgarh, Bilaspur,
34. Assistant (Establishment), High Court of Chhattisgarh, Bilaspur – with a direction to affix the same in all Notice Boards of this Registry,
for information/necessary action.


24.7.2018

(Neelam Chand Sankhla)
Registrar General